

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. Nos. 68567/2023 and 68568/2023 in
Writ Petition(Civil) No. 357/2022

DELIMITATION DEMAND COMMITTEE FOR THE
STATE OF ARUNACHAL PRADESH ASSAM MANIPUR AND
NAGALAND IN NORTH

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 10-04-2023 This matter was mentioned today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s)

Shri Gaichangpou Gangmei, AOR

For Respondent(s)

Mr. Amit Sharma, AOR
Mr. Abhimanyu Tewari, AOR
Mr. Shuvodeep Roy, AOR
Mr. Pukhrambam Ramesh Kumar, AOR
Ms. K. Enatoli Sema, AOR
M/S. Dharmaprabhas Law Associates, AOR

UPON hearing the counsel the Court made the following
O R D E R

List I.A. Nos. 68567/2023 and 68568/2023 along with
Writ Petition(Civil) No. 357/2022 which is listed on 11th
April, 2023.

(NIDHI AHUJA)
AR-cum-PS

(RENU KAPOOR)
ASSISTANT REGISTRAR